

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 253 of 2014 &
IA No. 410 of 2014**

Dated: 1st April, 2016

In the matter of :

**Reliance Gas Transportation Infrastructure Ltd. Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board & Ors. Respondent(s)**

ORDER

The Court has not assembled today. As agreed by the parties, list the matter on **20.05.2016**.

Court Master